

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/339(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS KAAL RATRI SUPPLIERS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physical)

Mr. S.K. Tiwari, Adv. : For ROC
Ms. Meenakshi Manot, Adv. : For Respondents
Mr. Anirudhya Dutta, Adv.

ORDER

1. Ld. Counsel for ROC present. Ld. Counsel for respondents present.
2. Ld. Counsel for respondents seeks extension of time for filing statement of affairs.
Two weeks' time is allowed.
3. Rejoinder, if any, be filed within two weeks by ROC, WB.
4. Post this matter on **11/04/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**